

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2731
ANSWERED ON:28.08.2012
CONTRACT WORKERS IN FCI
Rajesh Shri M. B.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of contract workers working in the Food Corporation of India (FCI) depots in the country;
- (b) the proportion of contract workers to regular employees in FCI;
- (c) whether there is a shortage of workers in Direct Payment System depots compared to their requirement;
- (d) if so, whether the Government proposes to fix the strength of workers on the basis of volume of work;
- (e) if so, the details thereof;
- (f) whether the Government proposes to appoint dependents of deceased and medically disabled workers in FCI depots;
- (g) if so, the details thereof and the steps taken thereon; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): There are about 72,000 contract workers, working in depots of Food Corporation of India (FCI) throughout India
- (b): The proportion of contract workers to regular labour in FCI depots is 1.36 :1.
- (c): Yes, Madam. At present there is shortage of workers in some of the Direct Payment System (DPS) depots.
- (d) & (e): FCI has assessment norms to fix the strength of the workers on the basis of the volume of workload of the respective depots as given below:-

(1) Handling Labour =
average annual turnover of preceding 3 years (50 kg. bags)
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240 days X 135 bags

(2) Ancillary Labour= 4 persons per 5000 tonnes covered capacity of godown/depots

- (f) & (g): Yes, Madam. As per the extant instructions, legal heirs/ dependents of the DPS workers are entitled for compassionate appointment within 5% ceiling of the vacancies subject to availability of vacancy
- (h): Does not arise